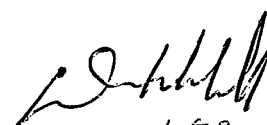


6.2.94

Mr. H.C. Gureshia - Counsel for the applicant
Mr. M. Nafiq - Counsel for respondents

The Learned Counsel for the
applicant submits that there are some
technical errors in the O.A and he
wants to withdraw the petition
with the liberty to file a fresh
petition. The prayer is accepted.
The O.A. is dismissed as withdrawn
with the liberty to file a fresh O.A.


(C.P. Sharma)
MCA


(D.L. Mehta)
V.C.

Any suit to the
- pt & ... on
and 38306
3831
14-7-94

